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West Bengal Appropriation (Vote On Account) Act, 1962 2 of 1962

[29 March 1962]

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West Bengal Appropriation (Vote On Account) Act, 1962 2 of 1962

[29 March 1962]

PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for a part of the year ending on the thirty-first day of March, 1963.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for a part of the year ending on the thirty-first day of March, 1963;

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 24th March, 1962, Part IVA, page 1329; for the proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 27th March, 1962; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 28th March, 1962.

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1962.

2. Withdrawal of Rupees 78,28,01,000 from and out of the Consolidated Fund of West Bengal for the year 1962-63:

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of rupees seventy-eight crores, twenty-eight lakhs and one thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1963.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2			
Services and	Sums not exceeding			
purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	Rs.	Rs.	Rs.	
A-Collection of Taxes, Duties and Other Principal Revenues.				
A-Taxes and Income other than Corporation Tax	2,90,000	2,000	2,92,000	
9-Land Revenue	1,80,00,000	3,000	1,80,03,000	
AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.				
92-Payment of Compensation to Landholders, etc., on the abolition of the Zamindari System.	1,80,00,000		1,80,00,000	

A-Collection of Taxes, Duties and Other Principal Revenues.			
10-State Excise Duties	21,00,000		21,00,000
11-Taxes on Vehicles		2,25,000	2,25,000
12-Sales Tax	13,00,000	3,000	13,03,000
13-Other Taxes and Duties	6,10,000		6,10,000
14-Stamps	5,00,000		5,00,000
15-Registration Fees	11,65,000		11,65,000
B-Debt Services.			
16-Interest on Debt and other obligations	20,80,000	3,12,50,000	3,33,30,000
17-Appropriation for Reduction or Avoidance of Debt			
C-Administrative Services.			
18-Parliament and State Legislatures	20,00,000	32,000	20,32,000
19-General Administration	1,58,00,000	4,70,000	1,62,70,000
21 -Administration of Justice	45,00,000	14,35,000	59,35,000
22-Jails	47,00,000		47,00,000
23-Police	4,11,00,000	2,000	4,11,02,000
26-Miscellaneous Departments-Fire Services.	18,25,000		18,25,000
26-Miscellaneous Departments- Excluding Fire Services.	80,00,000	5,000	80,05,000
D-Social and Developmental Services.			
27-Scientific Departments	32,000		32,000
28-Education	9,00,00,000		9,00,00,000
29-Medical	3,06,00,000		3,06,00,000
30-Public Health	1,51,00,000		1,51,00,000
31-Agriculture- Agriculture	3,22,00,000		3,22,00,000

Social and Developmental Services outside the Revenue Account. 95-Capital Outlay on Schemes of Agricultural Improvement and	77,00,000	77,00,000
Research. D-Social and		
Developmental Services.		
31 -Agriculture- Fisheries	20,40,000	20,40,000
33-Animal Husbandry	40,00,000	40,00,000
II-Miscellaneous Capital Account outside the Revenue Account.		
124-Capital Outlay on Schemes of Government Trading- Greater Calcutta Milk Supply Scheme.	1,00,00,000	1,00,00,000
D-Social and Developmental Services.		
34-Co-operation	30,50,000	30,50,000
35-Industries- Industries	80,50,000	80,50,000
DD-Capital Account of Social and Developmental Services outside the Revenue Account.		
96-Capital Outlay on Industrial Development	33,00,000	33,00,000
D-Social and Developmental Services.		
35-Industries-Cottage Industries	75,00,000	75,00,000
DD-Capital Account of Social and Developmental Services outside the Revenue Account.		

96-Capital Outlay on Industrial Development- Cottage Industries.	24,00,000		24,00,000
D-Social and Developmental Services.			
35-Industries- Cinchona	19,00,000		19,00,000
B-Debt Services.			
16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works.		6,10,000	6,10,000
D-Social and Developmental Services.			
37-Community Development Projects, National Extension Service and Local Development Works.	1,18,00,000		1,18,00,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account			
109-Capital Outlay on Other Works- Community Development Projects, National Extension Service and Local Development Works.	12,00,000		12,00,000
Public Debt.			
Loans for Community Development Projects National Extension Service and Local Development Works.		13,50,000	13,50,000

Loans and Advances by State Government.		
Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.	14,10,000	14,10,000
D-Social and Developmental Services.		
38-Labour and Employment	13,75,000	13,75,000
39-Miscellaneous Social and Developmental Organisations-Welfare of Scheduled Tribes and Castes and Other Backward Classes.	55,00,000	55,00,000
39-Miscellaneous Social and Developmental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	33,00,000	33,00,000
E-Multipurpose River Schemes, Irrigation and Electricity Schemes.		
42-Multipurpose River Schemes.	56,00,000	56,00,000
43Irrigation, Navigation, Embankment and Drainage Works (Commercial).	21,00,000	21,00,000
44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	1,15,00,000	1,15,00,000
EE-Capital Account of Multipurpose River		

Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
98-Capital Outlay on Multipurpose River Schemes.	1,00,00,000		1,00,00,000
99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).	22,10,000		22,10,000
100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	25,70,000		25,70,000
F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
50-Public Works	2,10,00,000	6,00,000	2,16,00,000
G-Transport and Communications (other than Roads).			
53-Ports and Pilot age	5,35,000		5,35,000
I-Miscellaneous.			
64-Famine Relief	1,50,00,000		1,50,00,000
65-Pensions and Other Retirement benefits	74,00,000	1,00,000	75,00,000
II-Miscellaneous Capital Account outside the Revenue Account.			
120-Payments of Commuted Value of Pensions	3,20,000	2,000	3,22,000
I-Miscellaneous.			
67-Privy Purses and Allowances of Indian Rulers	71,000		71,000
68-Stationery and Printing	38,60,000		38,60,000
70-Forest	71,00,000		71,00,000
71-Miscellaneous-	80.00.000	3.40.000	83.40.000

Contributions		5, .5,555	00, .0,000
71-Miscellaneous- Other Miscellaneous Expenditure	1,22,00,000	3,000	1,22,03,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
109-Capital Outlay on Other Works	5,85,00,000	85,000	5,85,85,000
B-Debt Services.			
16-Interest on Debt and other obligations- Expenditure on displaced persons.		3,80.000	3,80,000
I-Miscellaneous.			
71-Miscellaneous- Expenditure on displaced persons	1,78,00,000	5,000	1,78,05,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
109-Capital Outlay on Other Works- Expenditure on displaced persons.	48,00,000		48,00,000
Public Debt. Loans for displaced persons		11,00,000	11,00,000
Loans and Advances by State Government.			
Loans and Advances to displaced persons	41,20,000		41,20,000
K-Extraordinary items.			
77-Extraordinary Charges			
78-Pre-partition	21.000		21.000

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Payments			
EE-Capital Account of Multipurpose River			
Schemes, Irrigation			
and Electricity			
Schemes			
outside the Revenue			
Account.			
98-Capital Outlay on	3,10,00,000		3,10,00,000
Multipurpose River			
Schemes- Damodar			
Valley Project.			
FF-Capital Account of			
Public Works			
(including Roads) and			
Schemes of			
Miscellaneous			
Public Improvements outside the			
Revenue Account.			
103-Capital Outlay on	4,36,00,000	65,000	4,36,65,000
Public Works	4,30,00,000	03,000	4,30,03,000
GG-Capital Account of			
Transport and			
Communications			
(other than Roads)			
outside			
the Revenue Account.			
114-Capital Outlay on	12,10,000		12,10,000
Road and Water			
Transport Schemes.			
II-Miscellaneous			
Capital Account outside the Revenue			
Account.			
	1 50 00 000		1 50 00 000
124-Capital Outlay on Schemes of	1,50,00,000		1,50,00,000
Government Trading			
Public Debt.			
Permanent Debt			
Floating Debt			
Loans from Central		3,61,55,000	3,61,55,000
Government		, , , , , , , , , , , , , , , , , , , ,	, , , , , , , , , , , , ,
(excluding Loans for			
Community			
Development			
Projects, etc., and			
displaced persons).			

Other Loans		5,60,000	5,60,000
Loans and Advance by State Government.			
Loans and Advances by State Government	5,80,75,000		5,80,75,000
Grand Total	70,80,19,000	7,47,82,000	78,28,01,000